

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 08
(IB)-1362(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd	...	Applicant/Petitioner
Vs		
Jyoti Builtech Pvt Ltd.	...	Respondent

Order under 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 17.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr .Vinod Chaurasia

ORDER

IA - 3552/2021

Issue Notice.

List the matter for further consideration on 31.08.2021.

Sd-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)